

IN THE HIGH COURT OF JHARKHAND AT RANCHI

L.P.A. No. 13 of 2018

Bharat Coking Coal Limited and others Appellants

Versus

Ram Dular Kumhar and others Respondents

**CORAM: HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

For the Appellants: Mr. Anoop Kumar Mehta, Advocate

Oral Order
13/Dated: 08.07.2020

As prayed on behalf of the appellants, put up this matter on
29.07.2020.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)